

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

(5)

ORIGINAL APPLICATION No. 64 OF 1988.

Date of decision ... March 30, 1988.

1. Sri Mangala Singh, E.D.D.A. Tenda B.O.
Sajanagarh, Dist- Balasore.
2. Sri Arabinda Mohanty, E.D.D.A., Chamargaon,
Jaleswar, Dist- Balasore.

... Applicants.

Versus

1. Union of India, represented by the
Post Master General, Orissa Circle,
Bhubaneswar, Dist- Puri.
2. Superintendent of Post Offices, Balasore Division,
Dist- Balasore.

... Respondents.

M/s P.V. Ramdas & B.K. Panda,
Advocates ... For Applicants.

Mr. A.B. Misra, Sr. Standing
Counsel (Central) ... For Respondents.

C O R A M :

THE HON'BLE MR. B.R. PATEL, VICE CHAIRMAN

A N D

THE HON'BLE MR. K.P. ACHARYA, MEMBER (JUDICIAL)

1. Whether reporters of local papers have been
permitted to see the judgment ? Yes .
2. To be referred to the Reporters or not ? No .
3. Whether Their Lordships wish to see the fair
copy of the judgment ? Yes .

JUDGMENT

K.P.ACHARYA, MEMBER (J), In this application under section 19 of the Administrative Tribunals Act, 1985, prayer of both the petitioners is to command the respondents to give them the promotional posts to which they are entitled under the rules.

2. Shortly stated, the case of both the petitioners in this case is that they were originally appointed as Extra Departmental Agents under the Post Master General, Orissa and serving at Balasore. By virtue of a notification published by the Superintendent of Post Offices, Balasore Division, the petitioners appeared at an examination on 27.10.1985 to qualify themselves ^{for} ~~to~~ the promotional posts in Group 'D' in Balasore Division. The petitioners were successful in the examination and on 21.11.1985, vide Annexure-2, the petitioners were informed that they have been successful in the test. In view of this communication, according to the petitioners, they are entitled to the promotional posts but they are not being given the promotional posts for which they feel aggrieved and have moved this Bench for necessary redress. Learned Sr. Standing Counsel Mr. Misra has filed a copy of the letter issued by the Post Master General, Orissa under his Memo No. RE/30-69/86 (Sub) dated 28.3.1988 wherein it is stated as follows :-

" Both these suggestions have been accepted and the Superintendent of Post Offices, Balasore Division has this day been directed to relieve the two applicants to join their promotional posts "

In view of the aforesaid order passed by the Post Master

(7)

General, there is no further grievance of the petitioners and therefore, there is no occasion for any interference by this Bench.

3. Thus, the application is accordingly allowed leaving the parties to bear their own costs.

kg assy
30.3.88
Member (Judicial)

B.R. PATEL, VICE CHAIRMAN, 9 agree.

Ramani
30.3.88
Vice Chairman.



Central Administrative Tribunal,
Cuttack Bench.
April 30, 1988/Roy, SPA.